

THE HIGH COURT OF ORISSA ARBITRATION CENTRE, CUTTACK

NOTIFICATION

No. 770 / Dated the 9th of October, 2026

In exercise of the power conferred under Rule-9(6), Part-IV of the High Court of Orissa Arbitration Centre (Internal Management) Rules, 2014, the name of Hon'ble Shri Justice Dixit Krishna Shripad, (Retd.), former Judge, High Court of Orissa has been empanelled in the existing panel list of Arbitrators as per the kind minute dated 18.01.2024.

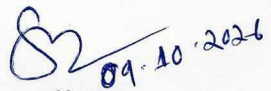
By Order

Sd/-(Satyabrata Mishra)
Coordinator, Arbitration Centre

Memo No. 771 (70) /Date: 09.10.2026

Copy forwarded to the

1. All Officers of the Court.
 2. Addl. Registrar-cum-Principal Secretary to the Hon'ble Chief Justice.
 3. Joint Registrar-cum-Principal Secretary/A.D.R- cum- Additional Principal Secretaries/ A.R. – cum - Sr. Secretaries/Secretaries to Hon'ble Shri Justice Sashikanta Mishra and Hon'ble Shri Justice B.P. Satapathy.
 4. Principal P.S. to the Advocate General, Odisha.
 5. Deputy Solicitor General of India attached to the High Court of Orissa.
 6. President, Orissa High Court Bar Association.
 7. Notice Board of the Court;
- for information and necessary action.


Coordinator
Arbitration Centre

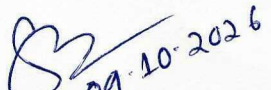
Memo No.772 / Date: 09.10.2026

Hon'ble Shri Justice Dixit Krishna Shripad, (Retd.)

No. 85, "Dhavalaganga"
1st D Cross, 3rd Stage, "4th Block",
Basaveshwaranagar,
BENGALURU-560079.

for kind information.

Co-ordinator
High Court of Orissa Arbitration Centre


Coordinator
Arbitration Centre

Co-ordinator
High Court of Orissa Arbitration Centre